

LICENCE ISSUED TO CALCUTTA ELECTRIC SUPPLY COMPANY FOR IMPORTING COPIES OF ITS PRINTED ANNUAL REPORT

*430. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the Calcutta Electric Supply Company was granted a licence for Rs. 9,200 in the year 1960 for importing printed copies of its annual report and accounts; and

(b) if so, what are the reasons for granting the licence.

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) A Customs Clearance Permit without exchange control copy was issued in September 1960.

(b) The Calcutta Electric Supply Corporation Ltd., Calcutta is a company incorporated in England and, as such, the annual report of Directors and statement of accounts for the year ended 31-3-1960 was published at their Head Office in England and copies were sent for circulation to their share-holders in India.

IMPORT LICENCES ISSUED TO SECURITY PRINTERS, KANPUR

*433. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the number and value of import licences granted to Security Printers, Kanpur, during the years 1959 and 1960; and

(b) the articles for which those licences were issued?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b) The information is being collected.

PRIVATE PERSONS RESIDING IN WESTERN COURT AND CONSTITUTION HOUSE

*435. SHRI V. T. NAGPURE: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether private persons are residing in the Western Court and the Constitution House for the last several years; and if so, under what rules; and

(b) how many Government servants, who are not eligible to stay in these hostels, are residing there and for how long?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) The accommodation in the Government Hostels in Delhi is primarily intended for the Members of Parliament and their guests, Government servants, staff employed by some autonomous Government organisations and certain other specialised categories, such as Artists, Writers and Press Correspondents. In exceptional circumstances temporary allotments are also made on purely *ad hoc* basis to private persons in consideration of the important nature of their duties or on compassionate grounds. Some persons got accommodation in these Hostels when they were eligible for it but continue to occupy the same even after they have become ineligible.

(b) As all Government servants are eligible for allotment of accommodation in these hostels, the question does not arise.

लद्दाख में चीन सरकार की ओर से जासूसी

*४३६. श्री नवाबसिंह चौहान : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि श्री मोहन सिंह राना को, जो नवम्बर, १९६० में चीन से लद्दाख आये थे, चीनी सरकार की ओर से जासूसी करते हुए पकड़ लिया गया है ?

†[SPYING ON BEHALF OF THE CHINESE GOVERNMENT IN LADAKH]

*438. SHRI NAWAB SINGH CHAUHAN: Will the PRIME MINISTER be

† [] English translation.